

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-125/2008(Pt.)/6466/A.

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
The Registrar,  
Gauhati High Court,  
Aizawl Bench, Mizoram, Aizawl,

Dated Guwahati, 19<sup>th</sup> July, 2023.

Sub:- Casual leave.

Ref:- Your note Dated 17.07.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Vanlalenmawia, District & Sessions Judge, Aizawl Judicial District has been granted **casual leave for 1 day on 07.07.2023**. A senior Judicial officer at the station would remain in-charge of his Court and office during his absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-21/2008(Pt.)/6467-6468/A, dated , 19-07-23**

Copy to:

1. Shri Vanlalenmawia, District & Sessions Judge, Aizawl Judicial District.
- ✓ 2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*